

RAJASTHAN HIGH COURT, JODHPUR

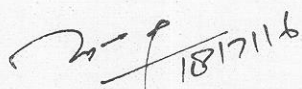
ORDER

No. Estt/HC/2016/323

Date: 18.07.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Ajay Sangwan S/o Shri Bhoop Singh, Probationer-Trainee Junior Personal Assistant, Rajasthan High Court, Jodhpur, is hereby accepted with effect from 30.06.2016(A.N.)

BY ORDER


REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013/1479

Date: 18.07.16

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur.
3. Senior Librarian, Rajasthan High Court, Jodhpur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jodhpur.
7. Concerned Shri Ajay Sangwan S/o Shri Bhoop Singh, R/o- Village Dohki, P.O. Kitlana, Tehsil- Ch. Dadri, District- Bhiwani (Haryana)-127309.
8. Personal file.


REGISTRAR (ADMN.)